

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 2428 of 2018

with

W.P. (S) No. 173 of 2018

with

W.P. (S) No. 186 of 2018

with

W.P. (S) No. 2455 of 2018

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

**For the Petitioners: Mr. Yogendra Yadav, Advocate**

**For the State : Mr. Achyut Keshav, Advocate**

**For the JSSC : Mr. Sanjoy Piprawall, Advocate**

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**06/ 07.09.2021** On the request of learned counsel for the petitioners, list these cases on 28.10.2021.

**(Dr. S.N. Pathak, J.)**

Kunal/-